

**Central Administrative Tribunal
Ernakulam Bench**

OA/ 441/2013

Wednesday, this the 9th day of September, 2015

CORAM

Hon'ble Mr.Justice Harun-Ul-Rashid, Judicial Member

C.Mohanam, 51 years
 S/o Kunhunni
 Helper Gr.I/Southern Railway
 Overhead Traction Distribution/Shornur
 Residing at "Prakrithi"
 No.5/103-Q, Nila Road, Ganesha Giri
 Shornur-679 123.

Applicant

(By Advocate: Mr.T.C.Govindaswamy)

Versus

1. Union of India represented by the
 Secretary to the Govt of India
 Ministry of Railways, Rail Bhavan
 New Delhi-110 001.
2. The Chief Personnel Officer
 Southern Railway, Headquarters Office
 Park Town P.O., Chennai-600 003.
3. The Sr. Divisional Personnel Officer
 Southern Railway, Palghat Divisn
 Palghat-678 002.

Respondents

(By Advocate: Mr. P. Haridas)

The Original Application having been finally heard on 9th September, 2015, this Tribunal on the same day delivered the following order:-

O R D E R (oral)

Counsel for the applicant seeks permission to withdraw the OA. Permission is granted. OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA, if so advised.


 (Harun-Ul-Rashid)
 Judicial Member

aa.

